

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 65**

**CA 36/2016 CA 37/2016 CA 38/2016 CA 39/2016**  
**TCP 13/2012**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 10.04.2024**

NAME OF THE PARTIES: SHRI RAJINDER K MALHOTRA V/s  
VIDYUT METALLICS PVT LTD & ORS

Section 397-398 OF THE COMPANIES ACT, 1956

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**ORDER**

The registry has reported that the matter is wrongly on board since it is ordered to be listed on 19.04.2024.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**